

Listed on 27.02.2017
Before Court No.
Item No.

SECTION:XIV
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

INTERLOCUTORY APPLICATION No. 3
(Application for clarification and appropriate order)
IN
CIVIL APPEAL No. 2404/2014

Mange Ram & Ors.

Petitioners

VERSUS

Union of India & Anr.

Respondents

OFFICE REPORT

It is submitted for the information of the Hon'ble Court that the appeal above mentioned was disposed of vide Hon'ble Court's Order dated 13.02.2014 (Copy of Order dated 13.02.2014 has been placed in I.A. Paper Books at page nos. 11-14).

It is further submitted that Mr. Rakesh Kumar, Advocate has on 18.01.2017 filed an Application for clarification and appropriate order alongwith Annexures (registered as I.A. No. 3) and the same is placed with Appeal Paper Books.

It is further submitted that original paper books have been weeded out as per due preservation. Counsel for appellant has filed fresh appeal paper books.

The application above-mentioned is listed before the Hon'ble Court with this Office Report.

DATED THIS THE 18th DAY OF FEBRUARY, 2017.

ASSISTANT REGISTRAR

Copy to :

Mr. Rakesh Kumar, Advocate
Mr. Lakhan Singh, Advocate

ASSISTANT REGISTRAR